

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-1

(1st List - PROCESS SERVER - Contract)

FINAL RESULT (Category/Merit Wise) & ALLOCATION OF CIVIL AND SESSIONS DIVISIONS

for the Post(s) of PROCESS SERVER (Class-IV) (on Contract basis) on the Establishment of District Judiciary.

(in response to Advt. No. HHC/Admn.3 (55)/2017- dated 14.09.2022 & Subsequent Addendum dated 12.10.2022)

NOTE(S):-

1. The Result against 10 vacancies (on contract basis) is declared along with the allocation of Civil & Sessions Division(s), solely on the basis of the Merit List & availability of posts.
2. Civil & Sessions Divisions are allocated firstly on the basis of preference of choice as per Merit & when all the preferred stations of choice are exhausted, then the stations have been allocated on availability of post(s).
3. If two or more candidates have scored equal marks, the candidate elder in age has been given preference in the appointment.
4. Appointment Letter(s) will be issued by the concerned District & Sessions Judge(s).

Sr. No.	Civil & Sessions Divisions	UR	SC	OBC	EWS	Total No. of Post(s)
1	Kangra at Dharamshala	2	1	2	3	8
2	Una	1	1	0	0	2
Total:-		3	2	2	3	10

Sr. No	Roll No.	Name of the Candidate(s)	Father /Husband's Name	Category	Preference of Divisions opted by the Candidates in their Online Application Form				Division(s) allocated {Firstly on the basis of Merit & thereafter availably of Post(s)}	Total Marks (Written & Evaluation) (Max. Marks=50)
					1st preference	2nd preference	3rd preference	4th preference		
:: UNRESERVED (UR) ::					ON CONTRACT (03 Posts)					
1	423137	TEJASWANI PANDIT	KAPIL SHARMA	UR	Solan	Shimla	Bilaspur	Kangra	KANGRA	36
2	412716	ARUN KUMAR	SHYAM LAL	UR	Mandi	Hamirpur	Shimla	Bilaspur	UNA	36
3	410912	TARA DEVI	INDER SINGH	UR	Mandi	Kullu	Shimla	Kangra	KANGRA	35.5
:: SCHEDULED CASTE (SC)::					ON CONTRACT (02 Posts)					
4	418663	KALPANA KUMARI	HEM RAJ	SC	Shimla	Mandi	Hamirpur	Kullu	KANGRA	33
5	404369	PREM KUMAR	RIKHI RAM	SC	Una	Hamirpur	Bilaspur	Kangra	UNA	33
:: OTHER BACKWARD CLASSES (OBC) ::					ON CONTRACT (02 Posts)					
6	408120	SAHIL	MADAN GOPAL	OBC	Kangra	Hamirpur	Bilaspur	Mandi	KANGRA	34
7	403890	RIMPI KUMARI	VIJAY KUMAR	OBC	Hamirpur	Kangra	Bilaspur	Shimla	KANGRA	34
:: ECONOMICALLY WEAKER SECTION (EWS) ::					ON CONTRACT (03 Posts)					
8	401341	VIJAY KUMAR	KARAM SINGH	EWS	Bilaspur	Kangra	Kullu	Sirmaur	KANGRA	34.5

Sr. No	Roll No.	Name of the Candidate(s)	Father /Husband's Name	Category	Preference of Divisions opted by the Candidates in their Online Application Form				Division(s) allocated {Firstly on the basis of Merit & thereafter availably of Post(s)}	Total Marks (Written & Evaluation) (Max. Marks=50)
					1st preference	2nd preference	3rd preference	4th preference		
9	410972	RAKESH	VED RAM	EWS	Kullu	Shimla	Mandi	Solan	KANGRA	34.5
10	421667	AJAY KUMAR	SOHAN SINGH	EWS	Sirmaur	Shimla	Solan	Kullu	KANGRA	33.5

-Sd-
District & Sessions Judge (L/TR),
High Court of HP, Shimla-1
Dated: 11.10.2023